

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LIVEVOX SOLUTIONS PRIVATE LIMITED

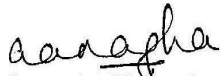
1.	NAME OF CORPORATE PERSON	LIVEVOX SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20 June 2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES- Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2008PTC046868
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Address: Regus Classic Centers Private Limited, Bengaluru, MSR North Towers,16th Floor, Dr. Puneeth Raj Kumar Road, MS Ramaiah North City,Manyata, Venkateshapura, Bangalore, 560045
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 March 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: Ms. Anagha Anasingaraju ADDRESS: Kanjmag & Co, 1-2 Aishwarya Sankul, G.A. kulkarni Path ,Pune ,Maharashtra ,411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 9881129990 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732 AFA Validity upto: 30/06/2027
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24 April 2026

Notice is hereby given that the Livevox Solutions Private Limited has commenced voluntary liquidation on 25 March 2026.

The stakeholders of Livevox Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 25 April 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'anagha' in a cursive script.

Anagha Anasingaraju

Liquidator

Registration No.: IBBI/IPA-002/IP-N00247/2017-18/10732

Date: March 28, 2026

Place: Pune